

84 630/92

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5/4/95

Hon. Mr. Justice B.C. Saxena, VC
Hon. Mr. V.K. Seth, A.M.

Dr. A. Nigam, Counsel for
respondents is on leave.
Lit on 15/5/95.

Advised by
✓

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VC
A.M.

VC
A.M.

18.5.95

Leave for absence in the meantime only
to 1.8.95

VC
A.M.

01-8-95

Hon'ble Mr. Justice B.C. Saxena - V.C.

Hon'ble Mr. V.K. Seth - A.M.

Case called out. No one has responded
on behalf of the applicant.

We also find that no Rejoinder has been
filed.

The O.A. is dismissed in default and for
non-prosecution.

K.J.

A.M.

VC
A.M.

Order prepared
sent to court
17-8-95
K.J.